

(4)

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06-01-2017.

**PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).**

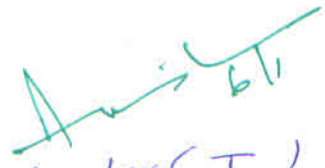
APPLICATION NUMBER : 319/14  
PETITION NUMBER : 138/16  
NAME OF THE PETITIONER(S) : Hippocampus Learning Centres P. Ltd.  
NAME OF THE RESPONDENT(S) :  
UNDER SECTION :

| S.NO. | NAME(IN CAPITAL)      | DESIGNATION                  | SIGNATURE                                                                             |
|-------|-----------------------|------------------------------|---------------------------------------------------------------------------------------|
|       | J. BHAVANA CHAKRAGIRI | Practising Company Secretary |  |
|       | 9916098099            | REPRESENTATION BY WHOM       |                                                                                       |

ORDER

Heard PCs in part. For continuation  
posted to 1/2/2017.

  
Member (J)

  
Member (T)